

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 740 of 2019**

**IN THE MATTER OF:**

**Simplex Infrastructures Ltd.**

**...Appellant**

**Versus**

**Nitesh Estates Ltd.**

**...Respondent**

**For Appellant: Mr. Sanjeev Sen, Sr. Advocate with Mr. Samrat Sengupta, Mr. Dabayan Ghosh, Mr. Sayan Roy and Mr. S.C. Das, Advocates.**

**For Respondent: Ms. Haripriya Padmana Bhan, Mr. Abir Phukan, Mr. Vaishali Goyal, Mr. Vishal Sinha and Mr. Ashkrit Tiwari, Advocates.**

**ORDER**

**27.02.2020** Heard learned Counsel for both the sides.

**Reserved for Judgment.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)